

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO. 2647
TO BE ANSWERED ON 2ND AUGUST, 2016

FISHERIES INSURANCE

2647. SHRI BAIJAYANT JAY PANDA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) whether the Government has received requests from the State Government of Odisha to subsidise up to 50% of the premium demanded by insurance companies from farmers for fish ponds, to issue instructions to insurance companies to insure fish crops like agricultural crops and to issue simple guidelines and procedures for claim disbursement;
- (b) if so, the action taken by the Government thereon; and
- (c) whether the Government is aware that some insurance companies are refusing to insure fish ponds due to which farmers sustain heavy losses when struck by natural calamities, if so, the action taken by the Government thereon?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI SUDARSHAN BHAGAT)

- (a) : No, Madam.
- (b) : Does not arise.
- (c) : No, Madam. No such reports have been received in the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare.
